GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4215 ANSWERED ON:19.12.2012 LAUNCHING OF NEW AIRLINE BY KERALA GOVERNMENT Bajirao Shri Patil Padamsinha

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any request from the Government of Kerala to launch its own airline, Air Kerala is pending for grant of permission of the centre;

(b) if so, the details thereof along with the present status of the proposal;

(c) whether the proposal meets all the required criteria for Central Government approval;

(d) if not, the reaction of the Government thereto;

(e) whether the Air Kerala is based on the public-private-partnership model, and;

(f) if so, the details thereof along with the steps taken by the Government to approve the proposal at the earliest?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (f): The Government of Kerala has informed that the Cochin International Airport Ltd had worked out a project for starting `Air Kerala` airlines as its subsidiary. It has also been informed that the proposed airlines requires two exemptions for operationalization, viz,

(i) exemption from the condition of ownership of 20 aircrafts, and

(ii) exemption from the condition of five years' experience of domestic flying.

However, no formal proposal has so far been received by the Ministry in this regard.